

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 205
CP No. 42(ND)/2011
TA No. 13/2018
Under Section 397/398 of
Companies Act, 1956

In the matter of:

Sh. Shiv Shankar Khadgawat

...Petitioner

Versus

M/s Shivam Adhesive Pvt. Ltd.

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

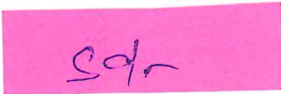
Present Through Video Conferencing: -

For the Petitioner : Puneet Maheswari, Adv.

For the Respondent : Dolly Sharma, proxy counsel

ORDER

Heard Mr. Puneet Maheshwari, Adv. appearing on behalf of Petitioner. Ms. Dolly Sharma, proxy counsel appearing on behalf of Respondent Nos. 2-4. Learned counsel for the Petitioner was directed to take necessary steps with regard to taking the LRs of deceased Respondent No. 3 on record, however, no such application has been filed by the Petitioner. Application, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the matter on 18.09.2024.


Sd/-

(Rajeev Mehrotra)
Technical Member


Sd/-

(Deep Chandra Joshi)
Judicial Member

July 23, 2024